

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4736
ANSWERED ON:23.04.2013
ALLOCATION OF COAL BLOCKS TO GMDC
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of COAL be pleased to state:

- (a) whether the Gujarat Mineral Development Corporation (GMDC) has requested for allocation of coal blocks under the Government dispensation route for setting up of power plants;
- (b) if so, the details thereof; and
- (c) the time by which coal blocks are likely to be allocated under Government dispensation route to GMDC?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : Yes, Sir. In response to the Notice Inviting Applications (NIA) dated 31.12.2012 for the 14 Coal Blocks for Power for allocation to Government companies/ corporations under Rule 4(3) of the 'Auction by Competitive Bidding of Coal Mines Rules, 2012', the Ministry of Coal has received applications from various Government Companies/ Corporations including Gujarat Mineral Development Corporation (GMDC) who have applied for three coal blocks earmarked for Power viz. Banai, Bhalumuda and Kente Extn. in the State of Chhattisgarh.

(c) : All the applications received in the Ministry are under process.